



2 IBA/594/2020

**ORDER**

Applicant is represented by Ld. Counsel Mr. B.Dhanaraj. Respondent is led by Ld. Senior Counsel Mr. T.Mohan for Mr. Mohamed Faizal.

Ld. Counsel for Applicant seeks and is granted time to argue the matter.

At request, list the application on **30.11.2023 at 2.30 PM** for hearing (physical hearing).

- Sd -

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

- Sd -

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**